

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 615
IB-1788/PB/2018

IN THE MATTER OF:

Mrs. Sarika Somvanshi and Ors.

...PETITIONER

Vs.

M/s. R. S. Stones Pvt. Ltd.

...RESPONDENT

Section

U/s 7 of IB Code, 2016

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Adv Bhanu Mishra and Adv
Ravinder Kumar in
IA/1020/2023, Zinnea Mehta
Counsel for the Applicant UIT in
IA 43 OF 2023

For the RP

:Ms. Kanicka Mittal and Mr.
Aditya Vashisht, Adv. for Mr.
Deepak Kumar Agarwal, RP.

For the Home Buyers

:Adv. Govind Bhardwaj and CS
Vartika Mittal for homebuyers in
IA No 43/2023 and IA No,
1080/2023

ORDER

IA/994/2021, IA/1069/2021, IA/1176/2021, IA/1560/2021,

IA/1563/2021, IA/5320/2021, Cont.P/05/2022, IA/3813/2022,

IA/6145/2022, IA/43/2023, IA/1020/2023 & IA/1080/2023

List these IAs on **29.03.2023**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)